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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/2016
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
|----|--|-------------------------|--|
| 1. | K. N. Thyagarajan for Thyagarajan & Co. | Counsel for R2 & R3 |  |
| 2. | R. VIDHYASITANKAR R. ASHOK KUMAR | Counsel for Petitioners | |

ORDER

Counsel representing both the parties are present and submitted that the matter is settled between the parties. In this regard they prayed time to file a memo of compromise. Time is extended at their request. Put up on 26.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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